

amendment to the Import Policy 1980-81 made.

**Commercial Contents in T.V. Programmes**

3056. SHRI JANARDHANA POOJARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided to increase the commercial contents in TV programmes;

(b) what is the amount earned by the commercial service of TV, State-wise, during the last three years;

(c) whether Government have held talks regarding (a) with the advertisers; and

(d) if so, the details thereof and outcome of the talks held with the advertisers?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) There is no proposal to increase the commercial contents in T.V. programmes. At present Doordarshan Kendras can sell 10 per cent of the total transmission time for commercials but the time actually sold is much less. Efforts are being constantly made to increase the time sold.

(b) Details are given below:—

S. No.	Name of State	Total gross revenue earned during the year		
		1977-78	1978-79	1979-80
1	2	3	4	5
		Rs.	Rs.	Rs.
1.	Union Territory of Delhi (DDK, Delhi).	94,05,400	1,43,78,500	1,81,42,875.50
2.	Maharashtra (DDK, Bombay) . . .	87,19,280	1,53,49,125	1,89,90,900
3.	Punjab (DDK, Jullundur) . . .	11,64,250	28,64,500	58,85,850
4.	West Bengal (DDK, Calcutta) . . .	20,77,500	50,72,200	83,35,790.45
5.	Tamil Nadu (DDK, Madras) . . .	11,47,250	31,71,250	56,46,400
6.	Uttar Pradesh (DDK, Lucknow) . . .	8,22,000	20,80,000	32,18,850
7.	Jammu & Kashmir (DDK, Srinagar)	3,75,000	9,52,250	14,23,174

(c) and (d). Yes, Sir. The advertisers have suggested increase in the commercial time on Doordarshan by increasing the number and frequency of telecast of popular programmes and provision of facilities for the production of sponsored programmes. Within the limit of 10 per cent of transmission time available for commercial telecast, efforts are being made to increase the commercial content.

**Setting up of Petro-Chemical Complex**

3057. SHRI JANARDHANA POOJARY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have decided to set up three more petro-chemical complexes in the country; and

(b) if so, the exact places where these will be set up and cost involved in each complex?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):** (a) and (b). Government have decided in principle to set up two petrochemical gas cracker complexes; one at Usar in Maharashtra and another at Kavas in Gujarat. A letter of intent has also been issued to West Bengal Industrial Development Corporation to set up a Naphtha Cracker Petrochemicals Complex at Haldia. Details including cost estimates are yet to be finalised.

**Supply of Nutan Stove to Maharashtra and other States**

3058. **SHRI JANARDHANA POOJARY:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that 'Nutan' stoves have not been supplied to Maharashtra and several other States in the country; and

(b) what is the number of these stoves being manufactured annually and its distribution State-wise during the last five years?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):** (a) Yes, Sir.

(b) Marketing of Nutan stoves commenced from 10-3-1977. Its year-wise production and sales since then are as follows:—

Year	Production	Sales
1977-78 . . . . .	2,09,492	2,73,831
1978-79 . . . . .	5,22,159	5,38,908
1979-80 . . . . .	4,93,695	4,73,824
1980-81 (upto Oct. 1980) . . . . .	1,22,043	90,785

Due to limited availability Nutan stove is presently being marketed only in a few States/Union Territories. State-wise sales figures are not readily available.

**Proposal for Merger of Hindustan Lever and Liptons**

3059. **SHRI R. L. BHATIA:**  
**SHRI SUSHIL BHATTACHARYYA:**

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Uni-Lever, the parent Company of the Hindustan Lever and Liptons had approached the Government for merger; and

(b) if so, Government's reaction thereto?

**THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR):** (a) No, Sir.

(b) Does not arise.

**Accident in Churcha Colliery in Madhya Pradesh**

3060. **SHRI SAMAR MUKHERJEE:** Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the accident in Churcha Colliery (Madhya Pradesh) on 30 September, 1980;

(b) if so, the number of dead, missing and the injured miners in the said accident;

(c) whether Magisterial enquiry was held into the accident; and

(d) what preventive steps have been taken to prevent such accidents in future?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) Yes, Sir.